

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: IBD UNIVERSAL PRIVATE LIMITED Date of Commencement of Liquidation: 22-05-2024; List of Stakeholders as on Date: 19-08-2024; Name of IP: Rajeev Khurana ; Process Number: 1; Last 5 digitof registration number: 14230

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	1558187.82	1	1558187.82				NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	3	1314393851.76	3	1313721897.03	0	671954.73	0	Annexure 3
4	Unsecured financial creditors	20	798178411.22	16	554684424	0	61232600.22	182261387	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	225187551.00	1	225187551.00				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	87318183.00	3	74284600.00	0	33583	13000000	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		29	2426636184.8	24	2169436659.85	0	61938137.949999 996	195261387	